

**Balmer Lawrie**

6042. SHRI HANNAN MOLLAH: Will the PRIME MINISTER be pleased to state:

(a) whether 13 joint venture units of Balmer Lawrie are running under heavy loss due to mis-management;

(b) whether the Finance Director alongwith two General Managers, resigned on account of such anomalies which may draw punishment;

(c) whether the Government propose to conduct any enquiry against this huge finance losses and take appropriate action against them were responsible; and

(d) if not, why ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) No, Sir. Only three Joint Ventures, Cochin Refineries-Balmer Lawrie Ltd., Balmer Lawrie-Van Leer Ltd., Balmer Lawrie-Freight Containers Madras are running on losses. All the Joint Ventures are Board managed companies with professional fulltime Directors on their Boards and the equity holding of Balmer Lawrie in these Joint Ventures varies between 25% to 50%.

(b) The Director (Finance) has resigned for better career prospects and no General Manager has resigned recently. The question of punishment does not arise, as these Joint Ventures are managed by independent Board.

(c) and (d) Does not arise in view of (a) and (b) above.

**Loan to Kerala by Asian Development Bank**

6043. SHRI T. GOVINDAN : Will the Minister of FINANCE be pleased to state:

(a) the amount allocated for the development of projects and canals in Kerala with the help of Asian Development Bank;

(b) the details of these projects;

(c) whether some works have been undertaken with the help of Asian Development Bank during 1996-97 in Kerala;

(d) if so, the amount spent thereon; and

(e) the time by which the remaining work is likely to be completed.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (e) Government of Kerala has not been implementing any Asian Development Bank assisted Projects/canals.

However, Kerala is one of the beneficiary States under ADB loan for the "Second Road Project" of US\$ 250.00 million. The loan Agreement provides US\$ 23.48 million for the work of four-laning of 47 km. of Alwaye-Vytilla and Aroor-Sherthalai and strengthening of Vytilla-Aroor Section of NH 47 in Kerala. The work under this sub-project

commenced in March 1994 and its target date of completion is March 1999. The expenditure incurred under this sub-project during 1996-97 was Rs. 32.47 crores out of the total expenditure of Rs. 67.12 crores incurred so far.

**Private Sector in Housing Schemes**

6044. SHRI RAJESH RANJAN ALIAS PAPPU YADAV: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal under consideration of the Government to allow participation of private sector in housing schemes for providing houses to all in Bihar; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) and (b) The National Housing Policy envisages encouragement to private developers and the organised sector to invest in various forms of housing and land development by access to finance speedier approval of schemes and other forms of support, removal of constraints to assembling and development of land. The policy also lays down that the private developers will devote a significant portion of the investment in housing for lower and middle income groups at affordable prices and conform to non-exploitative practices.

The extent to which and the manner in which private sector is to be involved in the housing development programmes is to be decided by the respective State Governments, in this case by the Government of Bihar, as Housing is the State subject.

**Coaching for All India Services**

6045. SHRI SUSHIL CHANDRA: Will the PRIME MINISTER be pleased to state:

(a) the number of persons belonging to the States of Arunachal, Manipur and Meghalaya have been recruited as IAS, IFS and IPS during the last three years, year-wise;

(b) the procedure adopted to categorise the successful entrants into these services as Scheduled Tribe, Scheduled Caste or General;

(c) whether the States of Arunachal, Manipur and Meghalaya have set up coaching institutions to prepare the candidates for entry into the All India Services; and

(d) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI S.R. BALASUBRAMONIYAN): (a) A statement indicating the requisite information is attached.

(b) The candidates are categorised as Scheduled